

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5028/2003

(From the judgement and order dated 29/11/2002 in WP No. 19027/2002 of  
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

EXECUTIVE OFFICER, MUNICIPAL COUNCIL

Petitioner(s)

VERSUS

GAJJA RAM & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 17/04/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. Ajay Majithia, Adv.

Mr. Manish Jain, Adv.

Dr. Kailash Chand, Adv.

For Respondent(s)

Mr. Dinesh Verma, Adv.

Mr. P.K. Goklany, Adv.

Mr. A.P. Mohanty, Adv.

UPON hearing counsel the Court made the following

O R D E R

Service complete.

Leave granted.

( A.D. Sharma )

( Phoolan Wati Ar

ora )

Court Master

Court Master